

Bill No. 76 of 2023

THE PREVENTION AND CONTROL OF INFECTIOUS AND
CONTAGIOUS DISEASES IN ANIMALS (AMENDMENT) BILL, 2023

By

DR. MANOJ RAJORIA, M.P.

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BILL

*further to amend the Prevention and Control of Infectious and Contagious Diseases in
Animals Act, 2009.*

BE it enacted by Parliament in the Seventy-fourth Year of the Republic of India as
follows:—

1. (1) This Act may be called the Prevention and Control of Infectious and Contagious
Diseases in Animals (Amendment) Act, 2023.

Short title and
commencement.

5 (2) It shall come into force on such date as the Central Government may, by notification
in the Official Gazette, appoint.

Insertion of new sections 19A and 19B.

2. After section 19 of the Prevention and Control of Infectious and Contagious Diseases in Animals Act, 2009, the following sections shall be inserted, namely,—

27 of 2009.

“19A. (1) The Central Government shall, by notification in the Official Gazette, establish a National Board for Prevention and Control of Lumpy Skin Diseases in such manner as may be prescribed.

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(2) The composition of the National Board for Prevention and Control of Lumpy Skin Diseases and salary and allowances payable to and other terms and conditions of service of members of the National Board for Prevention and Control of Lumpy Skin Disease shall be such as may be prescribed.

19B. The National Board for Prevention and Control of Lumpy Skin Diseases established under sub-section (1) shall recommend the measures to be taken by the State Government for the prevention and control of lumpy skin disease.”.

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STATEMENT OF OBJECTS AND REASONS

The problem of Lumpy Skin Disease in the cattle rearing witnessed in various States of the country. This Lumpy Skin Disease is an infectious disease which is spreading at a rapid pace due to which various animals have died in the States of Rajasthan, Gujarat and other States. Out of the animals who have died majority are cows. Lumpy Skin Disease is an infectious disease which communicates rapidly in form of virus and affects the immunity of animals against the disease.

Lumpy Skin Disease is a serious health hazard for the cattle in India. It is the collective responsibility of the Government and all other agencies to prevent and control such infectious diseases.

Hence this Bill.

NEW DELHI;
February 28, 2023.

MANOJ RAJORIA

FINANCIAL MEMORANDUM

Clause 2 of the Bill *vide* proposed section 19A provides for the establishment of a National Board for Prevention and Control of Lumpy Skin Disease. It also provides for appointment of members to the National Board for Prevention and Control of Lumpy Skin Disease. The Bill, therefore, if enacted, will involve expenditure from the Consolidated Fund of India. It is estimated that a sum of rupees five hundred crore per annum may involve as recurring expenditure per annum from the Consolidated Fund of India.

A non-recurring expenditure of about rupees one hundred crore is also likely to be involved.

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further to amend the Prevention and Control of Infectious and Contagious Diseases in
Animals Act, 2009.

(Dr. Manoj Rajoria, M.P.)